

23

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 356/2017 in C.P. No. 71/441/NCLT/AHM/2017


Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017**

Name of the Company: Touchwood Weavers Pvt. Ltd.
V.

ROC, Gujarat.

Section of the Companies Act: Section 441 r/w 99 and 96 of the Companies Act,
2013


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	DIHREN R-DAVE	PCS	Applicant	
2.				

ORDER

Learned PCS Mr. Dhiren Dave present for Applicant. None present for ROC in IA 356/2017.

Applicant is directed to issue notice to Respondent company and ROC and shall file proof of service.

List the matter on 18.12.2017.


MANORAMA KUMARI
MEMBER JUDICIAL


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 12th day of December, 2017.